

CENTRAL ADMINISTRATIVE TRIBUNAL  
JAIPUR BENCH, JAIPUR

**ORDERS OF THE BENCH**

**Date of Order: 05.10.2015**

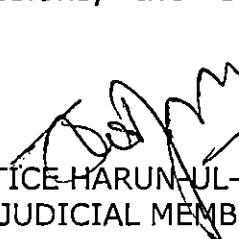
CP No. 291/00019/2015 in OA No. 291/00562/2014

Mr. C.B. Sharma, counsel for petitioner.

Learned counsel for the petitioner submits that the order of the Tribunal has been complied with by the respondents, therefore, he does not want to press the Contempt Petition.

In view of the above submissions, the Contempt Petition is closed.

  
(MS. MEENAKSHI HOOJA)  
ADMINISTRATIVE MEMBER

  
(JUSTICE HARUNUL-RASHID)  
JUDICIAL MEMBER

Kumawat